

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1140 OF 2017 IN
DFR NO. 3779 OF 2017

Dated: 8th January, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

PTC India Limited & Anr. ... Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Deepak Khurana
Mr. Ravi Kishore

Counsel for the Respondent(s) : --

ORDER
(IA No. 1140 of 2017
(For Condonation of Delay)

Issue notice on IA No. 1140 of 2017 in DFR No.3779 of 2017 to the respondents returnable on 25.01.2018. Dasti, in addition, is permitted.

List the matter on 25.01.2018.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

js/vt